

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.182/2017
with
CP No.77(ND)/2008
RT CP No.202/Chd/Hry/2017**

Wg. Cdr. J.K. Sharma & Ors. ...Petitioners

Vs.

Sirhind Club Ltd. & Ors. ...Respondents

Present: Mr. Gaurav Sethi, Advocate for the applicant.
Mr. Brijender Kaushik, Advocate for the respondent No.1.

Reply to the application has been filed by the learned counsel for respondent No.1 and copy thereof has been furnished to the counsel opposite.

List the matter for arguments on 06.12.2017.

Sd/-
(Chief Justice M.M. Kumar)
President, NCLT
Camp at Chandigarh.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 30, 2017

arora